

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Establishment Section) Civil Secretariat
Srinagar/Jammu.

Subject:- Transfers and Postings.

Government Order No: 2322 -JK (LD) of 2020.
Dated : 21 - 08 - 2020.

In the interest of administration, sanction is accorded to the following transfers and postings with immediate effect:-

1. Mtr. Suriya Saleem, Assistant Legal Remembrancer presently posted in the Directorate of Litigation, Kashmir is transferred and posted in the Directorate of Health Services, Kashmir;
2. Mr. Shakeel Ahmed, Assistant Legal Remembrancer presently posted in the Directorate of Information, J&K holding additional charge of the office of Director General of Police, Prisons Department is transferred and posted in the office of Director General of Police, Prisons Department on full time basis;
3. Smt. Rajni Bala, Legal Assistant presently posted in the office of Pollution Control Board, Jammu is transferred and posted in the Directorate of Information, J&K vice Mr. Shakeel Ahmed; and
4. Mr. Partap Singh, Junior Legal Assistant under orders of adjustment in the Department is posted in the Directorate of Sericulture, J&K.

The above said officers/officials shall be deemed to have been relieved from the date of issuance of this Order.

By Order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government.

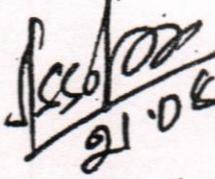
No: LD(Estt)2020/34.

Dated: 21 - 08 - 2020.

Copy to the:-

1. Principal Secretary to the Lieutenant Governor, Raj Bhavan.
2. Principal Secretary to Government, Agriculture Production and Farmers Welfare Department.
3. Director General of Police, Prisons Department.

- Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
Commissioner/Secretary to Government, General Administration Department.
Director Information, J&K Srinagar.
Director Sericulture, J&K Jammu.
Director Health Services, Kashmir.
Director Finance, Department of Law, Justice and Parliamentary Affairs.
10. Director Litigation, Kashmir.
11. Secretary, Pollution Control Board, J&K Jammu.
12. Concerned Officers for compliance.
13. Private Secretary to the Chief Secretary for information of the Chief Secretary.
14. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
15. Incharge Website.
16. Concerned officials for compliance.
17. Government Order file.


21.08.20
(Ashish Gupta)
Deputy Legal Remembrancer.


21.08.2020